

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 26/03/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr M.P.Singh, Adv.
Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s)

Mr D Bharat Kumar, Adv.
Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Petitioner has to confirm service upon unserved
respondents before 4.5.2012.

Served respondents may file counter affidavit till
then.

(S.G.SHAH)
REGISTRAR

hj